

MINUTES OF THE MEETING NO. 11 (2018-19) OF EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 22.02.2019 AT 11:00 AM AT UDYOG BHAWAN, NEW DELHI

Meeting No. 11(2018-19) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 22.02.2019 at 11:00 AM in Room No. 11, H-Wing, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

(i) Shri Vinod Kumar, Technical Officer (SU), MoEF&CC

In attendance:

- (i) Shri Soumya Chatopadhyay (Jt. DGFT)
(ii) Shri Nitish Suri, Dy. DGFT

3. Altogether 41 applications (including 22 deferred cases) were considered by the EFC, out of which 12 cases were approved (including 02 post facto approval), 01 case rejected and remaining 28 cases were deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

S. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
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DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

1.	M/s. Om Sai Traders, Sitamarhi (Bihar) F.No. 01/91/110/161/AM19/EC	6000 MTs Non Basmati Rice in Husk (paddy) other than seed quality for FOB value of Rs. 9,00,00,000/-	03.12.2018	Deferred due to want of NOC/ Comments of DoAC&FW
2.	M/s. East West Seeds India (Pvt.) Ltd., Aurangabad F.No. 01/91/110/155/AM19/EC	60 Kgs. Onion Seeds IPJ222 (Allium Spp.) for a FOB value of USD 780	26.11.2018	Deferred due to want of NOC/ Comments of DoAC&FW
3.	M/s. Vasavi Seeds, Bellary, Karnataka F.No. 01/91/110/175/AM19/EC	12,500.00 Kgs. Onion Seeds – Agri Found Dark Red, Agri Found Light and Red Onion	10.12.2018	Deferred due to want of NOC/ Comments of DoAC&FW
4.	M/s. Manju Seeds, Bellary (Karnataka) F.No. 01/91/110/176/AM19/EC	12500 Kgs. Onion Seeds- Red onion, Agri Found Light Red and Agri Found Dark Red for FOB value of Rs. 67,50,000/-	10.12.2018	Deferred due to want of NOC/ Comments of DoAC&FW.
5.	M/s Ganpati Enterprises, Bihar. F.No. 01/91/110/184/AM19/EC	5000 MT of Non-Basmati Rice in Husk (Paddy) other than seed quality for FOB value Rs 85,00,000/-	19.12.2018	Based on NOC of DoAC&FW dated 25.01.2019, permission was issued with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.
6.	M/s Jyoti Biotech Pvt. Ltd., Kolkata. F.No. 01/91/110/189/AM19/EC	580 MT of Certified Jute Seed C.V.J.R.O. 524 for FOB value USD 5,80,000	01.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW.
7.	M/s Bharat Nursery Pvt. Ltd., Kolkata F.No.	1070 MT of Jute Seed C.V.J.R.O. 524 for FOB value USD 10,70,000	01.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW.

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	01/91/110/190/AM19/EC			
8.	M/s Shiv Ambey, Raxaul (Bihar) File No. 01/91/110/194/AM19/EC	10,000 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs 15,00,00,000.00	09.01.2019	Based on NOC of DoAC&FW dated 25.01.2019, permission was issued with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis
9.	M/s PHI Seeds Private Ltd., Telangana. F.No. 01/91/110/188/AM19/EC	355 Kgs of Pioneer Brand Paddy (Rice) seed for FOB value of USD 1243	19.12.2018	Deferred due to want of NOC/ Comments of DoAC&FW.
10.	M/s Sagoma Impex Pvt Ltd., Gujarat F.No – 01/91/110/195/AM19/EC	6 MT onion seeds for FOB value of Euro 7569	17.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW.
11.	M/s Bayer Bioscience Private Limited F.NO. 01/91/110/196/AM19/EC	250 MT of Hybrid Rice (Paddy) Seed for FOB value of Rs 48,437,500	17.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW
12.	M/s Bayer Bioscience Private Limited F.NO. 01/91/110/197/AM19/EC	250 MT of Hybrid Rice (Paddy) Seed for FOB value of Rs 47,850,000	17.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW
13.	M/s Bayer Bioscience Private Limited F.NO. 01/91/110/198/AM19/EC	3.5 MT of Hybrid Rice (Paddy) seeds for FOB value of USD 17,500	25.01.2019	Approved as per the Comments / NOC received from DoAC&FW vide O.M. No. 1-117/2018-SD.IV (237 th EXIM-8) dated 11.12.2018 for export of 3.5 MT of Hybrid Rice (Paddy) seeds to Bangladesh.
14.	M/s Bayer Bioscience Private Limited F.NO. 01/91/110/199/AM19/EC	2 Kg Hybrid Rice (paddy) Seeds for FOB value of USD 1	25.01.2019	Approved as per the Comments / NOC received from DoAC&FW vide O.M. No. 1-117/2018-SD.IV (237 th EXIM-7) dated 11.12.2018 for export of 2 Kg Hybrid Rice (paddy) Seeds to Singapore.
15.	M/s Bayer Bioscience Private Limited F.NO. 01/91/110/200/AM19/EC	225 MT of Hybrid rice (PADDY) for FOB value of Rs 47,850,00	28.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW.
16.	M/s Bayer Bioscience Private Limited F.NO. 01/91/110/201/AM19/EC	250 MT of Hybrid Rice (Paddy) Seeds for FOB value Rs 48,437,500	28.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW.
17.	M/s JK Agri Genetic Ltd, Hyderabad F.No. 01/91/110/202/AM19/EC	1,50,000 Kgs Hybrid Cotton Seeds for FOB value USD 3087179.	04.02.2019	Deferred due to want of NOC/ Comments of DoAC&FW
18.	M/s JK Agri Genetics Ltd, Hyderabad F.No 01/91/110/203/AM19/EC	75000 Kgs of Bt. Hybrid Cotton Seeds for FOB value of USD 14,23,419	01.02.2019	Deferred due to want of NOC/ Comments of DoAC&FW
19.	M/s Bayer Bioscience Private Limited F.NO. 01/91/110/204/AM19/EC	1000 Mt of Hybrid Rice (Paddy) Seeds for FOB value of USD 25,56,818.18	05.02.2019	Approved as per the Comments / NOC received from DoAC&FW vide O.M. No. 1-118/2018-SD.IV (238 th EXIM-8) dated 28.01.2019 for export of 1000 Mt of Hybrid Rice (Paddy) Seeds to Vietnam.
20.	M/s Bayer Bioscience Private Limited F.NO.	3300 MT of Hybrid Rice (Paddy) Seeds for FOB value USD 72,93,000	05.02.2019	Approved as per the Comments / NOC received from DoAC&FW vide O.M. No. 1-118/2018-SD.IV (238 th

	01/91/110/205/AM19/EC			EXIM- 9) dated 28.01.2019 for export of 3300 MT of Hybrid Rice (Paddy) Seeds to Bangladesh.
21.	M/s Bayer Bioscience Private Limited F.No. 01/91/110/206/AM19/EC	60 MT of Hybrid Rice (Paddy) Seeds for FOB value of USD 1,62,600	05.02.2019	Approved as per the Comments / NOC received from DoAC&FW vide O.M. No. 1-118/2018-SD.IV (238th EXIM- 7) dated 28.01.2019 for export of 60 MT of Hybrid Rice (Paddy) Seeds to Pakistan.
22.	M/s Bayer Bioscience Private Limited F.No. 01/91/110/207/AM19/EC	3516 MT of Hybrid Rice (Paddy) Seeds for FOB value of USD 89,89,772.73	05.02.2019	Approved as per the Comments / NOC received from DoAC&FW vide O.M. No. 1-118/2018-SD.IV (238th EXIM- 10) dated 28.01.2019 for export of 3516 MT of Hybrid Rice (Paddy) Seeds to Manila, Philippines.
23.	M/s Maharashtra Hybrid Seeds Pvt. Ltd, Maharashtra F.No 01/91/110/209/AM19/EC	2000 Kg of Bt. Cotton Hybrid seeds for FOB value of USD 300	04.02.2019	Approved as per the Comments / NOC received from DoAC&FW vide O.M. No. 1-118/2018-SD.IV (238th EXIM- 6) dated 28.01.2019 for export of 2000 Kg of Bt. Cotton Hybrid Seeds to Malawi.
24.	M/s Aditya Trading, Bihar F.No 01/91/110/211/AM19/EC	4000 MT of other Rice in Husk (Paddy or Husk) other than seed quality for FOB value of Rs 7,00,00,000	25.01.2019	Deferred due to want of NOC/ Comments of DoAC&FW
25.	M/s Gopal Das Pawan Kumar, Siddharth Nagar F.No. 01/91/110/212/AM19/EC	5000 MT of Non Basmati Rice in Husk for FOB value Rs 7,50,00,000.	07.02.2019	Deferred due to want of NOC/ Comments of DoAC&FW

Department of Animal Husbandry, Dairying and Fisheries (DAHD&F)

26.	M/s. Virentiateach Pvt. Ltd., New Delhi F.No. 01/91/110/160/AM19/EC	1500 MT Alfalfa Hay other for FOB value of USD 412500.00	03.12.2018	Rejected. Based on the comments received from DoAHD&F (Trade Unit) vide email dated 31.01.2019.
27.	M/S A. K FAZLUL HAQUE MONDAL, Assam F.No 01/91/110/214/AM19	10,000 Nos Live Camel and 10,000 Nos Horses for FOB value of USD 22,449,600	11.02.2019	Deferred due to deficient application from the firm.
28.	M/S A. K. MONDAL Enterprise, Assam F.No 01/91/110/215/AM19	80000 Nos of Milked Cow Oxe Calf (Live Cattle) and 30000 Buffaloes for FOB value USD 81,080,950	11.02.2019	Deferred due to deficient application from the firm.

Ministry of Environment, forest and Climate Change (MoEF&CC)

29.	M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi F.No.01/91/110/128/AM 18/EC	200 MT of 'D-oiled Spent Dust of Sandalwood' for FOB value of USD 80,000	21.06.2018	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).
30.	M/s. Argos International Marketing Private Limited, Mumbai F.No. 01/91/110/44/AM19/EC	Red Sanders Wood Log Pieces Value Added Products (VAP) in the form of furniture parts & pencil for a total FOB value of USD 46200.00	09.07.2018 & 06.08.2018 (deficient application)	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).
31.	M/s. Himalayan International, Delhi	5.0 MT of Red Sanders Wood (Grade C) in Log form	23.03.2018	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).

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	F.No. 01/91/110/212/AM18/EC	for a total FOB value of USD 1,25,000		Division).
32.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/159/AM19/EC	500.00 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Non Feed Stock use for FOB value between US\$ 500000.00 to US\$ 2250000.00	16.11.2018	Deferred due to want of NOC/Comments from MoEF&CC (Ozone Cell)
33.	M/s. Hindustan Exports, Mysore F.No. 01/91/110/89/AM19/EC	1930 Kgs. Red Sanders Log Pieces, Reject Lot-19 for FOB value USD 99650.00	28.09.2018	Deferred due to want of NOC/Comments from MoEF&CC (SU Division).
34.	M/s. Pacific Enterprises, Bhavnagar (Gujarat) F.No. 01/91/110/135/AM19/EC	50 MT CF 3B (Halon 1301) bromotrifluoro methane for FOB value of USD 1750000.00	31.10.2018	Approved as per the Comments / NOC received from MoEF&CC (Ozone Cell) vide O.M. no 11/11/2009-OC dated 21.02.2019 for export of 50 MT Halon 1301 (recovered) to USA.
35.	M/s Shanti Trading, Navi Mumbai F. No. 01/91/110/183/AM19/EC	3000 MT waste Paper	18.12.2018	Deferred due to want of clarifications/views of MoEF&CC (HSM Div.)
36.	M/s. Serum Institute of India Private Limited, Pune F.No. 01/91/110/187/AM19/EC	56.64 Litre of Vero Cell Line CCL-81 for FOB value of USD 1573.48	24.12.2018	Deferred due to want of NOC/Comments from MoEF&CC (WL)
37.	M/s. Marine solutions, Bhavnagar (Gujarat) F.No. 01/91/110/186/AM19/EC	30 MT Halon 1301 reclaimed for FOB value of USD 1050000	20.12.2018	Approved as per the Comments / NOC received from MoEF&CC (Ozone Cell) vide O.M. no 11/11/2009-OC dated 21.02.2019 for export of 30 MT Halon 1301 (reclaimed) to USA.
38.	M/s Albany Molecular Research Hyderabad Research Centre Pvt. Ltd., , Maharashtra F.No. 01/91/110/213/AM19	17.39 Kg Bromofluoromethane for FOB value of USD 48,425.58	08.02.2019	Deferred due to want of NOC/Comments from MoEF&CC (Ozone Cell)).
39.	M/s Singha Enterprise, Delhi F.No. 01/91/110/216/AM19/EC	1000 MT Recovered Paper or Paperboard for FOB value of USD 140000	08.02.2019	Deferred due to want of NOC/Comments from MoEF&CC (HSM Division).

Department of Atomic Energy

40.	M/s. Sukaso Ceracolors Pvt. Ltd., Hyderabad F.No 01/91/110/216/AM19/EC	1000.00 MTs of "ZIRCOMAT 5Micron/325 Mesh Powder (Ceramic Opacifier)	25.12.2018	Approved as per the Comments / NOC received from DAE vide email dated 20.02.2019 for export of 1000.00 MTs of "ZIRCOMAT 5Micron/325 Mesh Powder (Ceramic Opacifier) to Saudi Arabia.
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Ministry of Petroleum and Natural Gas

41.	M/s Bandra Spirit Depot Pvt. Ltd., F.No. 01/91/110/208/AM19/EC	22.910 Mt Denature Ethyl Alcohol for FOB value USD 35873	04.02.2019	Deferred due to want of NOC/Comments from MoPNG.
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Note :

- (i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.
- (iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.
- (iv) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

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